

O.A. No.136/2011

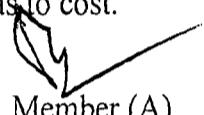
Dated : 03.10.2012

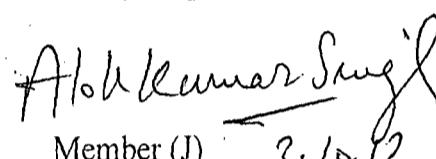
Hon'ble Mr. Justice Alok Kumar Singh, Member (J),
Hon'ble Mr. D.C. Lakha, Member (A)

For applicant: Sri Praveen Kumar.
For respondents: Sri G.K.Singh.

Learned counsel for the applicant fairly concedes that the case has become infructuous as the benefit of B.C.R. cadre has been given w.e.f. due date with all consequential benefits by passing an order dated 09.05.2011.

In view of above, this O.A. stands finally disposed of. No order as to cost.


Member (A)


Member (J) 3.10.12

OK
Copy of order
Lokesh 3-10-2012 JN/
B.R.Singh
04-10-2012